

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -2692
ANSWERED ON - 18/12/2024

GARIMA GREHS FOR TRANSGENDER

2692. SHRI NARAIN DASS GUPTA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government is aware of the fact that several Garima Grehs have been closed or are on the verge of shutting down because of lack of funds, if so, the details and State-wise figures thereof;
- (b) the number of Garima Grehs functioning in the country, State-wise details thereof;
- (c) the number of transgender beneficiaries residing in the shelter homes, State-wise details;
- (d) the details of funds released and utilized for each Garima Greh including the amount allocated, released and percentage of the amount utilized; and
- (e) the number of transgender beneficiaries of Ayushman Bharat Yojana, State-wise?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

- (a) & (b) 18 Garima Grehs are operational throughout the country. State-wise details are at Annexure-I. No Garima Greh has been closed.
- (c) State-wise details of transgender beneficiaries currently residing in Garima Grehs are at Annexure-II.
- (d) The details of funds released and utilized for each Garima Greh are at Annexure-III.
- (e) Memorandum of Understanding (MoU) with National Health Authority (NHA) for convergence of Ayushman Bharat scheme of NHA with Support for Marginalized Individuals and Livelihood Enterprise (SMILE) Scheme has been entered into for providing health facilities under Pradhan Mantri Jan Arogya Yojana to Transgender persons.

ANNEXURE-I**Annexure as referred to in reply to part (a) and (b) of the Rajya Sabha Unstarred Question No 2692 due for answer on 18.12.2024**

State wise details of Garima Grehs operational under the sub-scheme namely "Central sector scheme for comprehensive rehabilitation for welfare of transgender persons" is as under:

Sl. No.	State/UT	No. of Garima Grehs
1.	Delhi	1
2.	Odisha	1
3.	Tamil Nadu	1
4.	Bihar	1
5.	Maharashtra	3
6.	Chhattisgarh	1
7.	Gujarat	1
8.	Rajasthan	1
9.	West Bengal	2
10.	Andhra Pradesh	1
11.	Assam	1
12.	Karnataka	1
13.	Punjab	1
14.	Madhya Pradesh	1
15.	Uttar Pradesh	1

ANNEXURE-II

Annexure as referred to in reply to part (c) of the Rajya Sabha Unstarred Question No 2692 due for answer on 18.12.2024

State-wise details of transgender beneficiaries currently residing in Garima Grehs is as under:

Sl. No.	State/UT	No. of Transgender Persons residing
1.	Delhi	25
2.	Odisha	25
3.	Tamil Nadu	20
4.	Bihar	43
5.	Maharashtra	72
6.	Chhattisgarh	35
7.	Gujarat	23
8.	Rajasthan	25
9.	West Bengal	27
10.	Andhra Pradesh	25
11.	Assam	25
12.	Karnataka	26
13.	Punjab	25
14.	Madhya Pradesh	7
15.	Uttar Pradesh	11
Total		414

ANNEXURE-III

Annexure as referred to in reply to part (d) of the Rajya Sabha Unstarred Question No 2692 due for answer on 18.12.2024

State-wise details of fund released and utilized for each Garima-Grehs under sub-scheme namely "Central sector scheme for comprehensive rehabilitation for welfare of transgender persons" is as under:

(in Rupees)

Sl. No.	State/UT	Funds released and utilized
1.	Garima Greh, Delhi	63,12,373
2.	Garima Greh Odisha	57,93,572
3.	Garima Greh Tamil Nadu	38,93,815
4.	Garima Greh Bihar	58,80,300
5.	Garima Greh, Thane, Maharashtra	60,34,462
6.	Garima Greh, New Mumbai Maharashtra	54,91,586
7.	Garima Greh, Panvel, Maharashtra	42,37,003
8.	Garima Greh Chhattisgarh	56,03,503
9.	Garima Greh Gujarat	54,04,463
10.	Garima Greh Rajasthan	59,27,509
11.	Garima Greh, Kolkatta, West Bengal	57,33,665
12.	Garima Greh, Kolkatta, West Bengal	46,89,530
13.	Garima Greh Andhra Pradesh	5,02,000
14.	Garima Greh Assam	5,02,000
15.	Garima Greh Karnataka	5,02,000
16.	Garima Greh Punjab	5,02,000
